

**MEGHALAYA LEGISLATIVE ASSEMBLY**  
**BUDGET SESSION**  
**(BULLETIN)**  
**THURSDAY, THE 17<sup>TH</sup> MARCH, 2011.**

The House met at 10.00 am with the Hon'ble Speaker in the Chair, and transacted business till 2:30 P.M. The day was allotted for transaction of Private Member's Business.

**1. Questions:**

Starred Questions No.84 to No.92 were taken up and disposed off.

**2. Zero Hour Notice:**

Shri Ardent Basaiawmoit, MLA, submitted a Zero Hour Notice "Impact on Students community due to the traffic congestion along NH 44 on 17.03.2010". Shri Ardent Basaiawmoit expressed concern that many students today could not reach the examination hall of their respective schools due to the traffic congestion along NH 44.

Dr. Mukul Sangma, Chief Minister replied and said the schools will be directed to give extra time today for sitting in their examination today due to the traffic jam.

**3. Motions:**

Shri Manas Chaudhuri, MLA, continued with his speech on Motion No.4, "This House do now discuss the need for enunciating a pragmatic State Youth Policy to meet the needs of our youth in the 21<sup>st</sup> century".

Before participating in the Motion, Shri Conrad K. Sangma, Leader of Opposition, requested Hon'ble Speaker to have a roster duty system so as to ensure that there will be no lack of quorum inside the House. The Hon'ble Speaker said that it is the responsibility of the Government Chief Whip and the Opposition Chief Whip to ensure that there is quorum inside the House. He also said that it is the practice in the Meghalaya Legislative Assembly that in case the House is adjourned due to lack of quorum, it can be re-convened again on the same day, provided there is quorum and reasonable time for sitting.

Shri Conrad K. Sangma, Leader of Opposition, then started his participation on Motion No.4.

Other Members who participated were Shri E. C. B. Bamon, MLA, Dr. Advisor Pariong, MLA, Shri P. W. Khongjee, MLA, Shri Paul Lyngdoh, MLA, Shri James K. Sangma, MLA.

Shri B. M. Lanong, Deputy Chief Minister in-charge Sports & Youth Affairs replied. On the request of the mover, he also assured that a copy of Draft Youth Policy will be circulated to all the Members.

Shri H. S. Lyngdoh, MLA, moved Motion No.5 "This House do now discuss the present exploitation of the natural wealth of Meghalaya like the minerals, forest, etc, and to control the exploitation at once".

Shri B. M. Lanong, Deputy Chief Minister in-charge Mining & Geology replied.

**4. ADJOURNMENT:**

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Friday, the 18<sup>th</sup> March, 2011.

**Dated Shillong,  
The 17<sup>th</sup> March, 2011.**

**H. Mylliemngap  
Secretary,  
Meghalaya Legislative Assembly.**